

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 30-01-2023 TO 03-02-2023

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO./MISC ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		<u>FINAL ORDER NO.</u>		
1	AD/50402/2018	F.O/50062/2023	23-01-2023	30-01-2023
2	AD/53588/2018	F.O/50063/2023	23-01-2023	30-01-2023
3	AD/53726/2018	F.O/50064/2023	23-01-2023	30-01-2023
4	AD/51750/2018	F.O/50065/2023	25-01-2023	30-01-2023
5	ST/57707/2013	F.O/50077/2023	27-01-2023	30-01-2023
6	ST/51385/2019	F.O/50078/2023	27-01-2023	30-01-2023
7	AD/51620/2022	F.O/50079/2023	30-01-2023	01-02-2023
8	AD/51954/2022	F.O/50080/2023	30-01-2023	31-01-2023
9	AD/51472/2022	F.O/50081/2023	30-01-2023	31-01-2023
10	AD/51367/2022	F.O/50082/2023	30-01-2023	01-02-2023
11	AD/51283/2022	F.O/50083/2023	30-01-2023	01-02-2023
12	AD/51953/2022	F.O/50084/2023	30-01-2023	31-01-2023
13	ST/52983/2018	F.O/50085/2023	30-01-2023	31-01-2023
14	ST/106/2007	F.O/50088/2023	02-02-2023	03-02-2023
15	C/51265/2020	F.O/50089/2023	31-01-2023	02-02-2023
16	AD/51095/2022	F.O/50090/2023	31-01-2023	02-02-2023
17	AD/51474/2022	F.O/50091/2023	31-01-2023	02-02-2023
18	C/51055/2020	F.O/50094/2023	31-01-2023	02-02-2023
19	AD/51473/2022	F.O/50099/2023	02-02-2023	03-02-2023
		<u>MISC ORDER</u>		
1	C/50820/2020	M.O/50015-50016/2023	24-01-2023	30-01-2023
2	AD/52305/2022	M.O/50025/2023	23-01-2023	30-01-2023
3	AD/52401/2022	M.O/50026/2023	23-01-2023	30-01-2023
4	AD/52402/2022	M.O/50027/2023	23-01-2023	30-01-2023
5	AD/52459/2022	M.O/50028/2023	23-01-2023	30-01-2023
6	AD/52460/2022	M.O/50029/2023	23-01-2023	30-01-2023
7	AD/52404/2022	M.O/50030-50031/2023	25-01-2023	30-01-2023
8	ST/52926/2019	M.O/50032/2023	27-01-2023	30-01-2023
9	ST/52916/2019	M.O/50033/2023	27-01-2023	30-01-2023
10	ST/50043/2023	M.O/50043/2023	01-02-2023	03-02-2023
11	ST/53107/2016	M.O/50044/2023	01-02-2023	03-03-2023
12	ST/53108/2016	M.O/50045/2023	01-02-2023	03-03-2023

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
 Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.


 6.2.23
DEPUTY REGISTRAR